



**HIGH COURT OF TRIPURA
AGARTALA**

F.6(28)-HC/2022/**18642**

Date, the 30th July, 2022

M E M O R A N D U M

Refer to the Notice Inviting Tender No.F.6(28)-HC/2022/15962 dated 2nd July, 2022 for the **Comprehensive Annual Maintenance Contract (CAMC)** of the hardware equipments comprising of Computers, Laptops/MacBook, Sony LED Display TVs, LAN items, Printers etc. of the Registry of the High Court of Tripura for the **year 2022-23**.

This is to inform to all concerned that technical bid of the following bidders against aforesaid NIT have been accepted by the High Court upon evaluation of the bids of these two participating bidders.

Name of the bidders:

- 1. HUE Service Pvt. Ltd and**
- 2. Voice Commune**

Now the financial bid in respect of their tender vide aforesaid NIT will be opened physically on **03.08.2022 at 12:00 hrs in the chamber of the undersigned**.

TO,

- HUE Service Pvt. Ltd and
- Voice Commune

(S. Chakraborty)
Registrar (Admn., P & M)

F.6(28)-HC/2022/**18643-49**

Date, the 30th July, 2022

Copy forwarded for information to:

- The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
- The Secretary to Hon'ble Mr. Justice S.G. Chattopadhyay, Judge In-charge ICT including eCourts Project, High Court of Tripura, Agartala.
- The Secretary attached to Registrar General, High Court of Tripura, Agartala.
- The Dy. Registrar (Vig.)-cum-CPC, High Court of Tripura, Agartala.
- System Analyst, High Court of Tripura, Agartala for uploading in the Official website of High Court.



6. The Superintendent, Store Section, High Court of Tripura, Agartala.
7. The Superintendent, Accounts Section, High Court of Tripura, Agartala.

Registrar (Admn., P & M)